

Subject: Draft “Food Safety and Standards (Food Products Standards and Food Additives) Amendment Regulation, 2018” related to:(i) Deletion of Bellier Test; (ii) Refined vegetable oil, (iii) blended edible vegetable oil, (iv) Reduction in trans fat; (v) Cherries with stem; (vi) Processed fruit juice; (vii) Processed vegetable juice; (viii) Cashew Kernel; (ix) water chestnut flour (Singhare ka Atta), (x) Colouring Foods; (xi) Definition in 2.5.1; (xii) Animal Casings; (xiii) Frozen Egg Products; (xiv) Egg Powder; (xv) Liquid Egg Products; (xvi) Pickled Eggs; (xvii) Pasteurized Fish Sausage; (xviii) Pasteurised Crab Meat; (xix) Gelatin from fish processing waste; (xx) use of mineral water in non-alcoholic beverages, (xxi) Baking Powder; (xxii) Amendment in 2.12 (Proprietary Food) ; (xxiii) TSS content in the fruits and vegetables products.

FORMAT FOR SENDING THE COMMENTS AND SUGGESTIONS

Sr. No.	Name and Address of the organisation/person, contact number and E-mail	Relevant section in the draft notification on which comments are being provided	Comments/suggestion	Rationale	Remarks

Date:

Place:

Name and signature